

And whereas, The Committee submitted the proposal for reservation of seats to OBCs to the State Election Commission, The Commission then further forwarded the proposal to the Government for consultation and comments if any. The State Government returned back the reservation proposal to the Commission after completing the consultation process on 11th July, 2022.

Now therefore, State Election Commission in exercise of the powers conferred upon it do hereby notify reservation of seats in Village Panchayats for General Elections to 185 Village Panchayats 2022 as per the notification annexed to this order except one Village Panchayat which would be notified separately.

W V Ramanaamurthy, IAS (Retd.), Commissioner  
(Goa State Election Commission).

Panaji, 13th July, 2022.

### Notification

No. 3/30/Reservation/GFVP-186/2022-23/SEC/3424  
Read : Notification No. 3/30/Reservation/GFVP-186/  
/2022-23/SEC/3344 dated 01-7-2022.

In partial modification to the Notification referred above which is published in extraordinary Official Gazette, Series II No. 13 dated 01-07-2022, this Notification is hereby issued.

In exercise of the powers conferred by sub-sections 4, 5 and 6 of Section 7 of the Goa Panchayat Raj Act, 1994 (Goa Act 14 of 1994) (hereinafter called the "said Act"), the Goa State Election Commission taking into account the population of the scheduled Castes and Scheduled Tribes in the Panchayats as specified in Column No. 2 of the Schedule appended hereto, and the data provided by the Goa State Commission for Backward Classes with regards to backwardness of Other Backward Classes (OBC), hereby reserves the wards for the persons belonging to the Scheduled Castes (SC), Scheduled Tribes (ST), Other Backward Classes (OBC) and Women as specified in the corresponding entries in Column No. 4 Column No. 5 and Column No. 6 and Column No. 7 respectively of the said Schedule for 185 Village Panchayats.

This Notification shall have effect for the purpose of ensuring General Elections to the 185 Village Panchayats 2022.

the necessity of reservation after holding discussions with the stakeholders/representatives wherever required. The GSCBC has further stated that it has also analyzed the data Village Panchayat wise taking into consideration the population of the Village Panchayat as well as the OBC and other relevant data and has made recommendations for reservation of wards in that particular Panchayat for the ensuing Village Panchayat Elections 2022 in compliance with the triple test criteria laid down by Hon'ble Supreme Court.

And whereas, The Government vide letter dated 6-7-2022 is of the dedicated Commission and in compliance with the Triple test as laid down by the Hon'ble Supreme Court and requested to reserve the seats for OBCs considering the report submitted by GSCBC without which it would cause great injustice to the said communities as OBCs would be deprived from representation in local bodies.

And whereas, The Committee constituted to propose the reservation of seats examined the said report and observed that GSCBC has considered the Village Population as per Census 2011 as a base and collected the caste wise empirical data for OBCs. The GSCBC has indicated the percentage of OBCs in Village Panchayat, Percent of backwardness among the OBC population, percent of backward OBCs to the total population and recommended the seats to be allotted local body wise for all 12 talukas within the State.

And whereas, Considering the data provided by GSCBC, the Committee decided to reserve the seats for OBCs for General Elections to Village Panchayat, 2022. The Committee also studied the observations by the Hon'ble High Court of Bombay at Goa regarding reservations passed while deciding the petitions filed before it. The Committee also examined the representations received from public regarding reservations.

And whereas, The Committee proposed the seats to be reserved for OBCs Village Panchayat wise, and some modifications to the SC and ST seats in some Village Panchayats considering the reservation notification issued by the Commission on 1-7-2022 and the third condition specified in the Triple test. In any case such reservation shall not exceed aggregate of 50% of the total seats reserved in favour of SCs/STs/OBCs taken together."

**SCHEDULE**

Sr. No.	Name of the Village Panchayat	Total number of wards in Village Panchayat	Serial Number of wards reserved for Scheduled Caste	Serial Number of wards reserved for Scheduled Tribes	Serial Number of wards reserved for Backward Classes	Serial Number of wards reserved for Women
1	2	3	4	5	6	7
	<b>Bardez Taluka</b>					
1	Anjuna-Caisua	11	-	-	2,4,9*	3,6,9,11
2	Aldona	11	8	-	3*,4,5,9*	3,6,9,11
3	Assagao	7	1	-	3,5*	5,6,7
4	Arpora-Nagao	7	-	-	2,6*,7	1,5,6
5	Assonora	9	-	-	9	1,2,6
6	Bastora	7	6	-	1*,2	1,5,7
7	Calangute	11	-	-	2,7,10*	3,4,10,11
8	Camurlim	7	-	-	1,2*,5	2,6,7
9	Candolim	11	-	-	3,7*,11	6,7,9,10
10	Colvale	9	-	-	2*,3,6*,9	1,2,6
11	Guirim	9	-	-	1,4*,6*,7	4,6,9
12	Moira	7	-	-	1*,7	1,5,6
13	Nachnola	7	-	-	1,2,5*	5,6,7
14	Nadora	5	-	-	4*,5	2,4
15	Nerul	9	-	-	2,4*,6*8	1,4,6
16	Oxel	7	-	-	1,3,6*	2,5,6
17	Parra	7	-	-	7	1,5,6
18	Penha de Franca	11	-	-	2,4*	4,7,10,11

1	2	3	4	5	6	7
19	Pierna Marra	9	-	-	2,7*	1,6,7
20	Pirna	7	-	-	2,3,6*	5,6,7
21	Pomburpa-Olaulim	7	-	-	4,6*,7	1,2,6
22	Revora	7	2	-	1*,5	1,6,7
23	Salvador do Mundo	9	4	-	5,9*	1,6,9
24	Saligao	9	-	-	4,5,9*	2,7,9
25	Sangolda	7	-	-	5*,7	2,5,6
26	Siolim-Marra	9	-	-	1,2*,4*,5	2,4,9
27	Siolim-Sodiem	7	-	-	1*,6	1,2,5
28	Sirsain	7	-	-	2,5*,6	1,5,7
29	Socorro	11	10	-	5,7*	2,6,7,9
30	Tivim	11	-	-	2,4,6*,7,9*	6,9,10,11
31	Ucassain-Paliem-Punola	7	-	-	1*,4,5	1,2,6
32	Verla-Canca	9	9	-	1*,3	1,4,6
	<b>Bicholim Taluka</b>					
1	Advalpal	5	4	-	1	2,5
2	Armona	7	-	-	5*,6	2,5,7
3	Cudnem	7	-	-	1*,4,7	1,5,6
4	Karapur-Sarvan	11	-	7	1,2*,4*,8	2,4,9,11
5	Latambarcem	9	5	-	1,6*	4,6,9
6	Maem-Vainguinim	11	-	-	1,6,8,10*,11*	3,9,10,11
7	Mencurem-Dhunasem	5	-	-	-	2,5

1	2	3	4	5	6	7
8	Mulgao	7	3	-	6*, 7	2,5,6
9	Narora	5	-	1	3	2,4
10	Navelim	7	-	7	6	1,2,5
11	Ona-Maulinguem	7	3	-	6,7*	2,5,7
12	Pale-Kotombi	9	-	4	1, 6*, 8	6,7,9
13	Pilgao	7	-	3,6*	2	5,6,7
14	Salem	7	-	-	7	1,2,6
15	Sirigao	5	-	-	4*, 5	2,4
16	Surla	7	-	4*,5,7	-	1,4,6
17	Velguem	7	-	-	1*, 7	1,2,6
<b>Pernem Taluka</b>						
1	Agarwada-Chopdem	7	7	-	5	1,2,6
2	Arambol	9	-	-	3,4,6,9*	1,2,9
3	Casne-Amberem- Porscadem	7	4	-	3,5*	2,5,6
4	Corgao	9	5	-	2,6*, 9	1,6,7
5	Dhargalim	9	8	-	1*,6,9	1,2,7
6	Ibrampur-Hankhane	7	1	-	3,7*	5,6,7
7	Mandrem	11	-	-	3,4*,5,6*,10	4,6,9,11
8	Morjim	9	-	-	4,6*,7,9*	2,6,9
9	Ozarim	5	-	-	3,5*	4,5
10	Pallem	7	-	-	4,6,7*	1,5,7
11	Parcem	7	-	-	1*,4,6	1,2,5

1	2	3	4	5	6	7
12	Querim-Tiracol	7	-	-	1,2*,3	2,6,7
13	Tamboxem-Mopa-Uguem	7	3	-	1*4	1,5,7
14	Torxem	7	7	-	1*,4	1,5,6
15	Tuem	7	-	-	2*,4,7	2,5,6
16	Warkhand-Nagzar	7	-	-	1,5,7*	2,6,7
17	Vimoda	7	-	-	2	5,6,7
<b>Sattari Taluka</b>						
1	Bhironda	7	-	1*,3	5	1,6,7
2	Cottorem	7	5	-	3	1,2,6
3	Dongurli-Thane	9	1	-	-	2,6,9
4	Guleli	7	-	1*,5	4	1,2,7
5	Honda	11	-	3	7,10*	6,9,10,11
6	Mauxi	7	-	-	7	2,5,6
7	Morlem	7	-	-	-	3,5,6
8	Nagargao	7	-	-	3	1,5,7
9	Pissurlem	7	-	5*,6	7	1,2,5
10	Poriem	9	-	-	2*,7	2,4,6
11	Querim	9	-	-	2	1,6,9
12	Sanvordem	7	-	-	-	5,6,7
<b>Tiswadi Taluka</b>						
1	Azossim-Mandur	7	-	5	6,7*	1,2,7
2	Batim	7	-	-	3	5,6,7

1	2	3	4	5	6	7
1	Agonda	7	-	7	3,6*	1,2,6
2	Cola	9	-	3,6*,8,9*	-	1,6,9
3	Cotigao	7	-	3,5,7*	-	1,6,7
4	Gaondongrem	9	-	2,4,7*,9*	-	6,7,9
5	Lolem-Polem	9	-	-	1*,7,9	1,2,6
3	Garambolim	9	-	4*,5	8	4,7,9
4	Chimbel	11	-	6,10*	7*,9	3,7,10,11
5	Chodan-Madel	9	-	2	1,7*,8	4,7,9
6	Corlim	9	-	2*,8	9	2,4,6
7	Gumberjua	9	-	8,9*	4,7*	2,7,9
8	Curca-Bambolim-Talaum	11	-	3,10*,11	1,7*	4,6,7,10
9	Golhm-Navelim	7	-	1	2*,5	2,6,7
10	Merces	11	-	1	4,9*,10	6,7,9,11
11	Neura	7	-	-	1,3,7*	2,6,7
12	Sao- Matias	7	-	-	2,5,6*	1,6,7
13	Se Old goa	9	-	5	6	4,7,9
14	Sirdao-Palem	7	-	4,5*	2	1,5,6
15	St. Andre (Goa Velha)	9	-	-	4,5,9*	1,2,9
16	St. Cruz	11	-	6	-	4,9,10,11
17	St. Estevam	7	-	-	1*,5	1,2,7
18	St. Lawrence (Agassaim)	11	-	7	1	3,4,6,11
<b>Canacona Taluka</b>						

1	2	3	4	5	6	7
6	Poingnim	9	-	1*,9	6*,8	1,6,7
7	Shriththal	9	-	4,8*,9	1	2,6,8
<b>Dharbandora Taluka</b>						
1	Collem	9	-	5	4,6*,7	1,6,9
2	Dharbandora	9	-	5,7*	8	1,7,9
3	Kirlapal Dabal	9	-	1*,5,7*,8	-	1,7,9
4	Mollem	7	-	7	1*,6	1,2,5
5	Sancordem	7	-	7	2*,3	1,2,6
<b>Mornugao Taluka</b>						
1	Cansualim-Arossim- Cuelim	9	-	1	-	4,6,7
2	Chicalim	11	-	11	4,10*	3,6,9,10
3	Chicolna-Boqmalo	7	-	2	7	1,5,6
4	Cortalim	11	-	4,7*,9	3*,6	3,7,10,11
5	Quelossim	7	-	1,5*,6	-	2,5,7
6	Sancoale	11	-	4	-	6,7,9,10
7	Velsao-Pale-Issorcim	7	-	5	7	1,2,6
<b>Ponda Taluka</b>						
1	Bandora	11	-	3*,8	2,7*,9	3,7,10,11
2	Bethora-Nirancal- Conxem-Codar	11	-	3,10*	6*,7,9	4,6,10,11
3	Betki-Khandola	9	-	3,4*	2*,5	1,2,4
4	Bhoma-Adcolna	7	-	3	5*,7	1,5,6

1	2	3	4	5	6	7
5	Borim	11	-	8,10*	2,3,6*	4,6,9,10
6	Curti-Khandepar	11	-	1	5,9*	3,6,9,10
7	Cundaim	7	-	1,3	4	5,6,7
8	Durbhat	7	-	2	1*,7	1,5,6
9	Marcain	9	-	8,9*	1*,4	1,6,9
10	Panchawadi	7	-	1	4,7*	5,6,7
11	Querim	7	-	1*,3,4	-	1,5,7
12	Queula	9	-	1	2,5,6*	4,6,9
13	Shiroda	11	-	5,6*	1,8,11*	6,9,10,11
14	Tivrem-Orgao	9	-	1	2,9*	4,7,9
15	Usgao-Ganjem	11	-	2,6*	5,7,10*	4,6,10,11
16	Veling-Pril-Cuncolem	11	-	3*,4,7	5,9*	3,6,9,10
17	Verem-Vaghurme	7	-	1	5,6*	2,6,7
18	Volvoi	5	-	-	1,5*	4,5
19	Wadi-Talaulim	7	-	3	5*,7	1,5,6
<b>Quepem Taluka</b>						
1	Ambaulim	7	-	1*,2,3	-	1,5,6
2	Assolda	7	-	1	2,7*	5,6,7
3	Avedem-Cotombi-Chaif	7	-	2,3,6*	-	1,5,6
4	Balli-Adnem	9	-	1*,7*,8,9	-	1,6,7
5	Barcem-Quedem	9	-	1*,7,8*,9	-	1,5,8
6	Caurem-Pirila	7	-	2,6*,7	-	1,5,6

1	2	3	4	5	6	7
7	Fatorpa-Quitol	7	-	3,6*	-	1,5,6
8	Malcornem	7	-	3,5,6*	-	1,6,7
9	Morpirla	7	-	5*,6,7	-	1,2,5
10	Naqueri-Betul	7	-	2*,3	6	1,2,5
11	Xeldem	11	-	5,10*	2,9*	7,9,10,11
	<b>Sanguem Taluka</b>					
1	Bhati	7	-	5*,7	2	1,5,6
2	Calem	7	-	1	2,5*	5,6,7
3	Curdi-Vaddem	7	-	1,2*	7	2,5,6
4	Netorim	7	-	4,6*	1	2,5,6
5	Rivona	9	-	1*,3,5	8	1,2,9
6	Sanvordem	9	-	-	1*,4,9	1,2,6
7	Uguem	7	-	6	1,5*	2,5,7
	<b>Salcete Taluka</b>					
1	Ambelim	7	-	2,3,7*	-	1,5,7
2	Aquem-Baixo	9	-	8	1*,6	1,4,7
3	Assolha	7	-	-	3,7*	1,2,7
4	Betalbatim	7	-	-	-	1,2,6
5	Camurlim	7	-	-	-	2,5,6
6	Cana-Benaulim	11	-	-	8	3,6,9,11
7	Carmona	7	-	-	-	1,2,5
8	Cavelossim	7	-	-	7	1,5,6

1	2	3	4	5	6	7
9	Chandor-Gavorim	7	-	-	-	1,2,5
10	Chinchinim-Deusua	11	-	4*,5	11	2,4,9,10
11	Colva	9	-	-	-	1,6,9
12	Curtorim	11	-	2,3,4*,10*	1	4,6,10,11
13	Davorlim-Dicarpale	11	3	2*,5,11	8	2,4,6,10
14	Dramapur-Sirlim	7	-	-	-	1,5,6
15	Guirdolim	7	-	2	-	5,6,7
16	Loutolim	9	-	5,6*	7	4,6,9
17	Macasana	7	-	-	-	1,5,6
18	Majorda-Utorda-Calata	9	-	-	-	1,6,9
19	Nagoa	7	-	1,7*	3	5,6,7
20	Navelim	11	-	11	-	2,4,6,9
21	Nuvern	11	-	3,5,8,9*,10*	-	2,4,9,10
22	Orlim	7	-	-	-	1,2,5
23	Paroda	7	-	3,6*	-	1,6,7
24	Rachol	5	-	2,5*	-	4,5
25	Raia	11	-	2*,4,5,11*	-	2,7,9,11
26	Rumdamol-Davorlim	9	-	-	-	1,5,9
27	Sao Jose de Areal	11	-	1,3,4*,11*	6	4,9,10,11
28	Sarzora	7	-	5	2*6	1,2,7
29	Seraulim	7	-	-	-	2,5,6
30	Telaulim	7	-	-	-	1,5,6

**Order**

No. 3/30/Reservation/GFVP-186/2022-23/SEC/3425

Subject:- Reservation of seats in Village Panchayat Reis Magos for General Elections 2022.

Whereas, the Government of Goa vide the Goa Panchayat Raj (Amendment) Act, 2021 (Goa Act 32 of 2021) amended Section 7 of the Goa Panchayat Raj Act, 1994 (Goa Act 14 of 1994), entrusted the task of dividing the each Panchayat area into wards and reservation of seats in every Panchayat to the State Election Commission in consultation with the Government.

And whereas, the delimitation for Village Panchayat Reis Magos was published vide Notification No. 3/28/GFVP-2022/Del-Rev/SEC/3062 dated 25-4-2022 and Corrigendum No. 3/28/GFVP-2022/Del-Rev/SEC/3179 Dated 17-5-2022.

And whereas, the State Election Commission received a Petition wherein the petitioner raised contentions regarding the delimitation of Village Panchayat Reis Magos. On receipt of the Petition, in the interest of natural justice, a hearing was accorded to the petitioners in the presence of the Mamlatdar Bardez who is Electoral Registration Officer for the said Panchayat. The State Election Commission conducted a independent inquiry through District Collector to verify the contentions on ground and was found that the objections raised by the petitioners are proved to be correct.

And whereas, the Commission vide its corrigendum dated 30-6-2022 appointed Registrar Officer (ERO) and directed to carry out necessary modifications/corrections to the delimitation of Village Panchayat Reis-Magos.

And whereas, considering the Order passed by the Commission dated 30-6-2022 in the above referred petition, the ERO Reis Magos submitted the revised delimitation proposal of Village Panchayat Reis-Magos to the Commission on 07-07-2022.

And whereas, the Commission submitted the revised delimitation proposal of Village Panchayat Reis-Magos for the consultation of the State Government and comments if any. The State

1	2	3	4	5	6	7
31	Varca	9	-	-	6	2,4,7
32	Velim	9	-	2,5,7*	4	1,7,9
33	Verna	9	-	4,5,9*	1	6,7,9

Note: The modifications to the above referred Notification are highlighted in bold font.

W. V. Ramanamurthy, IAS (Retd.)  
Commissioner, Goa State Election Commission  
Panaji, 13th July, 2022.

Corrigendum

No. 3/20/Reservation/GFVP-186/2022-23/SEC/3469

Read: Notification No. 3/30/Reservation/GFVP-186/2022-23/SEC/3424 dated 13-7-2022.

In partial modification to the notification referred above published in Extraordinary Gazette Series II No. 14 dated 13-07-2022, the Notification No. 3/30/Reservation/GFVP-186/2022-23/SEC/3424 dated 13-7-2022 stands modified as under for below mentioned Village Panchayats:

Serial Number of wards in Village Panchayat	Serial Number of Wards reserved for Scheduled Caste	Serial Number of wards reserved for Scheduled Tribes	Serial Number of wards reserved for Backward Classes	Serial Number of reserved wards for Women
1	4	5	6	7

1. Collem	-	5	6*, 7, 8	1, 6, 9
2. Pilerna Marra	-	-	3, 7*	1, 6, 7
3. Saligao	-	-	3, 4, 9*	2, 7, 9
4. Socorro	10	-	4*, 5	2, 4, 6, 9
5. Cudnem	-	-	1*, 3, 7	1, 5, 6
6. Navelim	-	7	3	1, 2, 5
7. Pale-Kotambi	-	4	1, 6*, 8	2, 6, 9
8. Velling-Priol-Cuncolem	-	3*, 4, 7	9*, 11	3, 6, 9, 10
9. Nagarao	7	-	3	5, 6, 7

The remaining contents of the above referred Notification remains unchanged.

W. V. Ramanaamurthy, IAS (Retd.)

Commissioner

Goa State Election Commission

Panaaji, 15th July, 2022.

Order

No. 3/28/GFVP/186/2022/SEC/3494

Whereas, the General Election to 186 Village Panchayat in the State of Goa are declared vide Notice of Election and Public Notice in Form I dated 30-06-2022 published in Official Gazette Series II No. 13.

And whereas, under Article 243K of the Constitution of India, read with Section 237 (1) of the Goa Panchayat Raj Act, 1994 the State Election Commission is vested with the power of Superintendence, direction and control of the preparation of the electoral rolls for, and Conduct of, all elections to the Panchayat or Zilla Panchayat.

Now Therefore, the State Election Commission in exercise of the powers conferred upon it do hereby notifies that the Model Code of Conduct

- shall be applicable from 16-07-2022 (Saturday) till completion of election process. The Code of Conduct shall be applicable in all the Village Panchayat areas excluding those mentioned below:-
- A) Village Panchayats:-  
 1) Alorana, Casarvarnem & Chandel Hassapur in Pernem Taluka.  
 2) Harwalem in Bicholim Taluka.  
 3) Taleigao in Tiswadi Taluka.  
 B) All Municipal areas in Goa.  
 C) Corporation of the City of Panaaji.

W. V. Ramanaamurthy, IAS (Retd.)  
 Commissioner

Goa State Election Commission

Panaaji, 16th July, 2022.